

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject: Confirmation/ Regularization of official of the Jammu and Kashmir Legal (Subordinate) Service.

Government Order No.17792-JK(LD) of 2025.
Dated 25 -11-2025.

As recommended by the Departmental Promotion Committee, sanction is hereby accorded to the confirmation/ regularization Mr. Manoj Kumar Pandita, In-charge Legal Assistant as Legal Assistant in the Jammu and Kashmir Legal (Subordinate) Service in the Pay Level-6E (35900-113500) on regular basis w.e.f. 01.10.2025.

The official on his promotion shall continue at his present place of posting till further orders.

This Order shall be subject to the outcome of writ petition/ O.A, if any, pending before any Court of Law/ Tribunal.

By Order of the Government of Jammu and Kashmir.

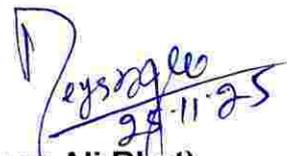
Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Estt/80/2025-10

Dated.25.11.2025

Copy to the:

1. Commissioner Secretary to Government, General Administration Department. .
2. Director Finance, Department of Law, Justice and Parliamentary Affairs.
3. Director Litigation, Jammu/ Kashmir.
4. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
5. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
6. Concerned official for information.
7. In-charge Website, Department of Law, Justice and PA.
8. Concerned file.
9. Government Order file.


(Reyaz Ali Bhat)
Deputy Legal Remembrancer

25/11/25.